Promotee Officers' Association have condemned the behaviour and working of Chief Personnel Officer, Northern Railway. Having regard to the above and the complaint lodged by a lady Office, the Chief Personnel Officer was placed under suspension by order dated 30.10.96. Departmental proceedings against the C.P.O. in this regard have also been initiated.

Creation of All India Cadre for Library and Information Services

3076. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether Government have decided to create an All India Cadre for Library and Information Services (L.A.I.S.) as reported in the Hindustan Times, dated 4.12.1996;

(b) whether the working group of the Eighth Plan on libraries and informatics is not satisfied with the implementation of its recommendations during the said Plan period; and

(c) if so, whether the working groups set-up for the Ninth Plan has proposed any concrete suggestions for the effective management and development of the National Information Sector pertaining to academic libraries, including the University and higher education sector and the amount suggested therefor during Ninth Plan period?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) The Working Group set up for the 9th Plan has proposed setting up an All India cadre for Library and Information Services with uniform recruitment rules.

(b) The Working Group of the 8th plan is not fully satisfied since some of the recommendations could not be implemented.

(c) Yes, Sir. It has recommended concrete suggestions and proposed an allocation of Rs. 700 crore for Academic Libraries out of which Rs. 300 crore is meant for University and Higher Education.

रेल उपरि पुलों के निर्माण हेतु लम्बित प्रस्ताव

3077. **श्रीमती मालती शर्मा:** क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि देश में कतिपय रेलवे समपारों पर उपरि पुलों के निर्माण के प्रस्ताव सरकार के पास लम्बित पड़े हैं;

(ख) क्या उत्तर प्रदेश में रेलवे समपार संख्या 40 पर उपरि पुल बनाने के लिए वर्ष 1996-97 के बजट में कोई प्रावधान किया गया है;

(ग) उत्तर प्रदेश सरकार द्वारा इस संबंध में जो 50 प्रतिशत मैचिंग ग्रांट (बराबर अनुदान राशि) दी जानी है, वह कब तक दे दी जायेगी; और

(घ) इस संबंध में विलम्ब के क्या कारण हैं?

रेल मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज): (क) जी नहीं। लेकिन कुछ प्रस्ताव राज्य सरकारों के पास योजना के विभिन्न चरणों में हैं।

(ख) 10.00 लाख रुपये।

(ग) और (घ) रेलें रेलपथ के आर-पार पुल खास का निर्माण करती है और राज्य सरकार पहुंच मार्गों का रेलों और राज्य सरकारों के बीच लेखों का आवधिक रूप से समायोजन किया जाता है।

उत्तर प्रदेश में दूध का उत्पादन

3078. **श्री नरेन्द्र मोहन:** क्या पशुपालन और डेयरी मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने उत्तर प्रदेश में दूध के उत्पादन में वृद्धि करने के लिए कोई योजना बनाई है:

(ख) क्या उत्तर प्रदेश सरकार ने इस प्रयोजन के लिए केन्द्रीय सरकार से किसी सहायता की मांग की है; और

(ग) क्या ऐसी कोई डेयरियां हैं जिन्होंने केन्द्रीय सरकार से सहायता प्राप्त की है?

कृषि मंत्रालय में पशुपालन और डेयरी विभाग के राज्य मंत्री (डा० रघुवंश प्रसाद सिंह): (क) राज्य सरकार के कार्यक्रमों के अलावा, उत्तर प्रदेश में अनेक केन्द्रीय क्षेत्र/केन्द्रीय रूप से प्रायोजित कार्यक्रमों

को क्रियान्वित किया जा रहा है, जैसे हिमित वीर्य प्रौद्योगिकी का विस्तार, राष्ट्रीय सांड उत्पादन कार्यक्रम तथा एकीकृत डेयरी विकास परियोजना। राज्य में ऑपरेशन फ्लड—3 कार्यक्रम भी क्रियान्वित किया जाता रहा है जो 30 अप्रैल, 1996 को समाप्त हो गया। इन सभी कार्यक्रमों का उद्देश्य उत्तर प्रदेश में दुग्ध उत्पादन में वृद्धि करना है।

(ख) उपर्युक्त (क) के उत्तर में उल्लिखित योजनाओं के अंतर्गत सहायता के लिए राज्य सरकार से प्रस्ताव प्राप्त हुए हैं तथा अनेक प्रस्तावों को अनुमोदित कर दिया गया है।

(ग) राज्य के पूर्वांचल, बुंदेलखंड, तथा तराई क्षेत्रों के लिए 1242.89 लाख रुपये के कुल परिव्यय वाली तीन एकीकृत डेयरी विकास परियोजनाओं को अनुमोदित किया गया है तथा ये सभी परियोजनाएं क्रियान्वयन के विभिन्न चरणों में हैं।

Introduction of Solid State Interlocking for Train Safety

3079. SHRI KRISHNA KUMAR BIRLA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have launched an ambitious programme to beef up signalling services in major routes by introducing solid state interlocking;

(b) if so, the details of the functioning of this system; and

(c) to what extent the system would provide fool proof safety of trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir

(b) Solid State Interlocking is a micro-processor based interlocking system. This new system has already been installed at 7 stations on the Railways and procurement action for 43 more stations is in progress.

(c) Solid State Interlocking sub-system is based on proven technology and is failsafe. In its functioning it provides fool proof safety of trains.

Orders by Administrative Tribunal of Karnataka on Anganwadi Workers

3080. SHRI E. BALANANDAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Administrative Tribunal bench of Karnataka in one of its orders had held that Anganwadi workers come under the purview of State Administrative Tribunal, as envisaged under Section 15 of the Act;

(b) whether the said Administrative Tribunal had remarked that the remuneration paid to Angnawadi workers, if compared to their duties and working hours, is absurdly low;

(c) whether the said Tribunal had hoped that the State Government would come out with an appropriate order, scheme or legislation for arranging reasonable pay scale to Anganwadi workers and helpers; and

(d) whether the above mentioned orders can be made applicable to Anganwadi workers and helpers coming under the Central Government's ICDS Scheme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The Government of Karnataka have taken action in filling a Special Leave Petition (SLP) in the Court of India against the orders of Karnataka Administrative Tribunal (KAT) dated 9.8.96. The applicability of KAT orders will thus depend on the disposal of the SLP by the Supreme Court.